

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

**ITEM No. 5
(IB)-262/ND/2021**

IN THE MATTER OF:

United Equity Pvt. Ltd.

...

Applicant

Order under Section 59.

Order delivered on 19.05.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Ashok Juneja, Advocate
For the RP : Mr. Sanjay Bhatt, Advocate

ORDER

Notice to RoC & Income-Tax Department. Both the departments are directed to file the response within 2 weeks failing which the application will be listed for hearing.

List on **24.08.2021.**

**Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**